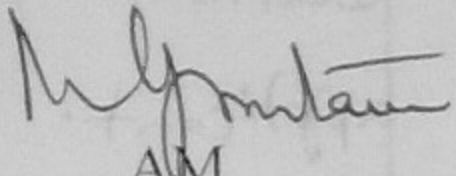
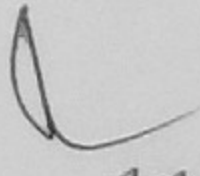


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 554 OF 20

Applicant/s S. Kumar Respds. U.O.I. & Co.

Advocate for Applicant/s M. V. Budhwar Advocate for Respondent/s Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	03.8.2010-11 Hon'ble Mr. Justice SC Sharma-JM Hon'ble Mrs. Manjulika Gautam-AM There is a sick note on behalf of Shri V. Budhwar, counsel for applicant. Adjourned to 7.9.2010.  AM Rv  JM <u>07-09-10</u> Hon' Mr. Justice SC Sharma. JM Hon' Mr. D. C. Lakha- AM None is present for the applicant to press the application for restoration. Mr. Anil Kumar, advocate is present for the respondents. Mr. Anil Kumar, advocate stated that the applicant is not more interested to pursue the case and he lost his interest. As none is present to press the application for restoration, hence the same is dismissed.  AM  JM <i>initial</i>	
	Contd. On Sheet No. _____	